

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No.159
CP/34(AHM)2022

Proceedings under Section 241-242 r.w
213 of Co. Act, 2013

IN THE MATTER OF:

DilipKumar Jayantilal Pandya
V/s
Krydelchem Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on ..18/05/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : None
For the Respondent : Mr. Manish Buchasia, Advocate

ORDER

Due to paucity of time, the matter stands adjourned.

List on 01.08.2023.

-Sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)